	ω	2	Н									0	SIN		List	List	Date		Ann
	3 IIFCL	2 IDBI Bank Ltd	1 Canara Bank								Annual Contract of the Principle of the Princip	Creditor	SIN Name of		of secured fina	List of Creditors as on: 08th January, 2024	e of order: 08th	Name of the	Annexure -1
	04-01-2023	05-01-2023	03-01-2023						receipt	Date of	and the second s		Details of		ncial creditors	on: 08th Janu	December 20	Corporate De	
2,62,03,65,507	55,97,04,169	70,03,34,790	1,36,03,26,548						claimed	Amount	A company of the comp		Details of claim received		(other than fina	iary, 2024	)22; Commencem	btor : M/s Sindha	
2,62,03,65,507	55,97,04,169 Secured	70,03,34,790 Secured	1,36,03,26,548 Secured						claim admitted	Amount of	The state of the s				List of secured financial creditors (other than financial creditors belonging to any class of creditors)		Date of order: 08th December 2022; Commencement of CIRP: 22nd December 2022 NCLT Order made available on 22th December 2022)	Name of the Corporate Debtor: M/s Sindhanur Gangavathi Tollway Private Limited	
	Secured	Secured	Secured						of claim	Nature			Details		onging to a		December	ollway Priv	
2,62,03,65,507	55,97,04,169	70,03,34,790	1,36,03,26,548					security interest covere r	covered by	Amount			Details of claim admitted		ny class of credit		2022 NCLT Orde	ate Limited	
0	0	0	0		ntee	guara	d by	covere	nt	Amou Wh			ā		ors)		r made a		
	0 No	0 No	0 No	Y	part	ted	rela CoC		ethe								vaila		
100.00	21.36	26.73	51.91				CoC	share in	ethe voting	% of	-						ble on 22t		
_									claim	gent	contin	t of	Amouı				h Dec		
0 (	0	0	0				off	be set-	that may d			of any	1 Amount				ember 202		
0	0	0	0						d	admitte	not	of claim	Amount				2)		
0									3	dues, admitte verificatio	under	of any of claim of claim	Amount	(Amt in Rs)					
-	O Nii	O Nii	O Nil									any	Amoun Amount Amount Remarks if	٣					

